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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2124/2001

Wednesday, this the 22nd day of August, 2001

Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Rukemkesh
S/O Late Shri Kirori Lal,
(Safai Karamchari, Rank No.577)
R/O H. No.14/313, Dakshin Puri Extn.
New Delhi-62

..Applicant

(By Advocate: Shri Rajender Pathak)

Versus

1. Union of India through Secretary (Health)
Ministry of Health
Nirman Bhavan, New Delhi.
2. Medical Superintendent,
Safdarjung Hospital,
New Delhi.

..Respondents

O R D E R (ORAL)

Heard the learned counsel for the applicant.

2. The applicant, son of late Shri Kirori Lal, a Safai Karamchari under the respondent No.2 who died in harness, seeks appointment on compassionate basis in accordance with the relevant Govt. of India's guide-lines. His father died on 1.1.1998. Soon thereafter, the applicant approached the respondent No.2, who is the appointing authority with a representation on 19.3.1998. Thereafter, the applicant has made representations on 17.4.1998, 17.8.1998 and 27.11.1999 and finally again in the year 2000. He has also sent three different legal notices on 24.1.2001, 16.2.2001 and 1.5.2001. There has been no response whatsoever from the respondent No.2 to the various representations made by him and to the legal notices served.

3. In the aforesaid circumstances, I am inclined to take the view that this OA is best suited for disposal at

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this very stage even before issuing notice with a direction to the respondents to consider the various representations/legal notices sent by the applicant and take a decision thereon within a period of two months from the date of receipt of a copy of this order. The respondents are also directed to pass a reasoned and a speaking order in the event of rejection of the claim of the applicant for appointment on compassionate ground. Such an order will also be passed within the aforesaid period of two months. I direct accordingly.

4. The OA is disposed of in the aforestated terms at the admission stage itself. No costs.

5. Registry is directed to send a copy of the OA along with this order.

Issue Dasti.



(S.A.T. Rizvi)
Member (A)

/sunil/